

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6**Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	ICO MAO A No. 4 of 2018	M/s Orind Special Refractories Ltd Vs. M/s Rashtirya Ispat Nigam Ltd	S Ram Babu	20-09-2018	No	27-08-2024	2168	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	ICO MAO A No. 9 of 2022	Bainbridge Navigation Pte Ltd Vs. 1) Bigmans Metals and Alloys Pvt Ltd 2) The Port Officer	Sai Sanjay Suraneni	29-12-2022	No	08-08-2024	588	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	ICO MAO A No. 2 of 2023	Bainbridge Navigation Pte Ltd Vs. 1) Bigmans Metals and Alloys Pvt Ltd 2) The Port Officer	Sai Sanjay Suraneni	30-01-2023	No	08-08-2024	556	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

4	High Court of Andhra Pradesh	--	ICO MAO A No. 15 of 2023	Bainbridge Navigation Pte Ltd Vs. 1) Rashtriya Ispat Nigam Ltd 2) Adani Gangavaram Port Ltd	Sai Sanjay Suraneni	18-12-2023	No	08-08-2024	234	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
5	High Court of Andhra Pradesh	--	ICO MAO A No. 4 of 2024	M/s LSS Ocean Transport DMCC Vs. 1) Rashtriya Ispat Nigam Limited RINL 2)Gangavaram Port Limited GPL	Vivekanda Ramineni	21-02-2024	No	29-08-2024	190	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
6	High Court of Andhra Pradesh	--	ICO MAO A No. 6 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	01-05-2024	No	29-08-2024	120	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
7	High Court of Andhra Pradesh	--	ICO MAO A No. 11 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2) Visakhapatnam Port Authority VPA	Vivekanda Ramineni	08-05-2024	No	22-08-2024	106	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

8	High Court of Andhra Pradesh	--	ICO MAO A No. 31 of 2024	LSS Ocean Transport DMCC Vs. 1) Rashtriya Ispat Nigam Ltd 2) Adani Gangavaram Port Ltd 3) Visakhapatnam Port Authority	Sai Sanjay Suraneni	29-08-2024	No	30-08-2024	1	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
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Form 7

Summary of Commercial Cases during the month

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	138	19	8	149